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TELECOM REGULATORY AUTHORITY OF INDIA

CORRIGENDUM

New Delhi, 14th August 2024

No. RG-8/1/(9)/2021-B AND CS(1 AND 3).--- In the notification of the Telecom Regulatory Authority of India No. RG-8/1/(9)/2021-B AND CS(1 AND 3) dated the 8th July 2024, published in the Gazette of India, Extra-ordinary Part III, Section 4, S.No. 499—

at page number 31, in Regulation 15(a), the words "for the title and the sub-item (a)", may be read as "for the title and the sub-item (a) and (b)".

**(Atul Kumar Chaudhary)
Secretary, TRAI**